

High Court At Calcutta
Appellate Side
NOTICE

In furtherance of the Notice dated 25.03.2026, it is further notified for information of all concerned that the **workshop on Gender Sensitization for sensitizing the employees with the provisions of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013**, which was kept in abeyance upon considering the emergency duty of the Learned Registrars for completion of **Special Intensive Revision (SIR)** within stipulated time frame, has been rescheduled to be held on **12th June, 2026 (Friday) at 5.00 P.M. at the Auditorium of Calcutta High Court, 9th Floor, Sesqui-Centenary Building.**

Accordingly, to ensure maximum participation of employees in the said programme, all the departmental/sectional heads on the Appellate Side Establishment of this Hon'ble Court are requested to furnish a list of the employees of the respective department/section under their control, who shall attend the said workshop on 12.06.2026, which must reach the office of the **Assisting Registrar** of the Committee for '*Prevention of Sexual Harassment of Women and the Transgender Persons in office/workplace, High Court*', **8th Floor, Block- B, New Secretariat Building, by 21st May, 2026 positively.**

By order,

Sd/-

Dated : the 14th May, 2026.

**Joint Registrar
(General Administration)**